

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

IA 3329/2024 IN C.P. (IB)/1318(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **AXIS BANK LIMITED VS MORARJEE**
TEXTILES LIMITED

Section 7, Section 60(5) of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 3329/2024-

1. Adv. Rishabh Khemuka for the Resolution Professional is present.
2. Ld. Counsel for the Resolution Professional is directed to file reply within two weeks'. Time is granted.
3. List this matter on **16.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/